

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3701  
ANSWERED ON:16.12.2011  
PURCHASE OF AYURVEDIC MEDICINES  
Mahendrasinh Shri Chauhan

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether Ayurvedic drugs manufacturing companies which supply local purchased Ayurvedic medicines to CGHS Ayurvedic-Dispensaries of Delhi are charging very high rate whereas same medicines at less rates are available from other reputed Ayurvedic manufacturing companies;
- (b) if so, whether there is a nexus between the chemists and CGHS employees for supply of medicines at high rates;
- (c) if so, the details thereof and the time by which the Government proposes to stop purchasing high rate medicines from companies and start purchasing medicines with reputed/branded companies which are of higher quality and cheap rates;
- (d) whether the Government proposes to authorize the Dispensary to reject medicines; and
- (e) if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) to (c): No, Bills for generic medicines supplied by the authorized local chemists are scrutinized and restricted to lower rates for payment.
- (d) to (e): As per the agreement entered with the local chemist, there is a provision to reject medicines supplied by the local chemist in specified circumstances.